	ANNEXURE 7																														
	Name of the corporate debtor: HARI MACHINES LIMITED; Date of commencement of liquidation: 16th November 2018; List of stakeholders as on: 28.02.2021																														
					List of	other creditors (Other than		rs and operatio	onal credito	rs)																					
Sl.No.	Name of stakeholder	Category of	Details of claim received		Details of claim admitted						Amount		ı l																		
		stakeholders (Preference shareholders/ equity shareholders/part	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	attachment	l by	% share in total amount of claims admitted	of continge nt claim	dues, that may be set-	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any																
																		ners/others)					•					off			
																1	BIHAR FOUNDRY & CASTING LIMITED	others	15.11.2018	3,43,86,431.00	2,23,36,004.00	Advance amount paid to corporate debtor	-	Not applicable	-	51.01	-	-	1,20,50,427.00	-	Interest and penal interest was not admitted
																2	S.A.IRON & ALLOYS PVT LTD	others	15.11.2018	97,79,315.00	55,00,000.00	Advance amount paid to corporate debtor	-	Not applicable	-	12.56	-	-	42,79,315.00	-	Interest and penal interest was not admitted
																3	RLJ CONCAST PVT LTD	others	15.11.2018	2,37,99,967.00	1,59,55,236.00	Advance amount paid to corporate debtor	-	Not applicable	-	36.43	-	-	78,44,731.00	-	Not applicable
				6,79,65,713.00	4,37,91,240.00					100.00			2,41,74,473.00		·																